

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.12.2023

COURT OF REGISTRAR

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 5580 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Global Services Vs. Arabtec Constructions (India) Pvt. Ltd.	Satya Prakash Singh
2.	I.A. No. 5601 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 791 of 2023	Devendra Singh Vs. Home Buyers of Siddhartha Buildhome Pvt. Ltd. & Ors.	Lalit Mohan
3.	I.A. No. 5599 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1340 of 2023	Partha Sarathy Sarkar Vs. National Company Law Tribunal (NCLT)	Vijay Kurlle
4.	I.A. No. 5607 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Sonal Kapur Vs. Sandwoods Infratech Projects Pvt. Ltd.	Anshul Gupta
5.	I.A. No. 5606 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Kelton Tech Solutions Ltd. Vs. Actas Technologies Pvt. Ltd.	Tanisha Kaushal

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